GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.593 ANSWERED ON 24.07.2023

PRESERVATION OF UNPROTECTED MONUMENTS

593. SHRI G.M. SIDDESHWAR:

Will the Minister of Culture be pleased to state:

- (a) whether out of five lakh historical monuments in the country, only 3700 monuments are under Government protection and if so, the details thereof;
- (b) the measures being taken by the Government to protect and preserve the unprotected monuments that are currently facing the threat of extinction;
- (c) whether many historical monuments in the country are facing the problem of encroachment; and
- (d) if so, the details thereof and the action taken/being taken by the Government to free them from encroachment?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) 3696 ancient monuments and archaeological sites are protected and maintained by Archaeological Survey of India (ASI). Details thereof are at **Annexure.**
- (b) ASI maintains and conserves the monuments and sites which are declared to be national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.
 - According to the List II (State List) of the Seventh Schedule of the Constitution of India, the monuments other than those declared to be of national importance are the responsibility of States.
 - However, ASI also takes up conservation of identified monuments which are not protected.
- (c) As and when any instance of encroachment around historical monuments come to the & notice of ASI, appropriate action is initiated.
- (d) In case of encroachment at protected monument, complaints are filed with Police, Show Cause Notice is issued to defaulter for removal of the said encroachment and if it is not removed, demolition order is issued for removal of the said encroachment.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 593 FOR 24.07.2023.

STATE-WISE NUMBER OF MONUMENTS AND SITES OF NATIONAL IMPORTANCE IN THE COUNTRY.

| Sl.No | TANCE IN THE COUNTRY. Name of State / U.T. | Number of |
|-------|---|----------------|
| 1 | A., 11, D., 1, -1, | Monuments/Site |
| 1. | Andhra Pradesh | 135 |
| 2. | Arunachal Pradesh | 03 |
| 3. | Assam | 55 |
| 4. | Bihar | 70 |
| 5. | Chhattisgarh | 46 |
| 6. | Daman & Diu (U.T.) | 11 |
| 7. | Goa | 21 |
| 8. | Gujarat | 205 |
| 9. | Haryana | 91 |
| 10. | Himachal Pradesh | 40 |
| 11. | Jammu & Kashmir (U.T.) | 56 |
| 12. | Jharkhand | 13 |
| 13. | Karnataka | 506 |
| 14. | Kerala | 29 |
| 15. | Ladakh (U.T.) | 15 |
| 16. | Madhya Pradesh | 291 |
| 17. | Maharashtra | 286 |
| 18. | Manipur | 01 |
| 19. | Meghalaya | 08 |
| 20. | Mizoram | 01 |
| 21. | Nagaland | 04 |
| 22. | N.C.T. Delhi | 173 |
| 23. | Odisha | 80 |
| 24. | Puducherry (U.T.) | 07 |
| 25. | Punjab | 33 |
| 26. | Rajasthan | 163 |
| 27. | Sikkim | 03 |
| 28. | Telangana | 08 |
| 29. | Tamilnadu | 412 |
| 30. | Tripura | 08 |
| 31. | Uttar Pradesh | 743 |
| 32. | Uttarakhand | 44 |
| 33. | West Bengal | 135 |
| | TOTAL | 3696 |
